

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:499  
ANSWERED ON:27.02.2013  
MOST CORRUPT OFFICERS  
Agarwal Shri Rajendra

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government is aware that the IAS Association declares the names of most corrupt officers;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action against officers declared corrupt so far;
- (d) if so, the details of the action taken in this regard;
- (e) if not, the reasons therefor; and
- (f) the action plan chalked out by the Government in this regard?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

- (a): The Government is not aware of such declarations by any IAS Association in the past 3 years.
- (b) to (f): Does not arise.